(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
i. No.	Category of Creditor	Summary of Cl No. of Claims	aims Received Amount	Sum No. of Claims	nmary of Claims Adm Amount	itted % Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexur (Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	471667723	5	451180547	55.66	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	115766243	6	93566224	11.54	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	118302	1	117212	0.01	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	18	3101725	18	1275171	0.16	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	157052046	5	157052046	19.37	0	0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	102	197089646	102	107441343	13.25	0	0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
Total		137	944795685	137	810632543	100.00	0	134163142	0	